## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3170
ANSWERED ON:13.12.2011
RURAL GODOWN SCHEME
Badal Harsimrat Kaur;Baske Shri Pulin Bihar;Sai Shri Vishnu Deo

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the amount of funds/subsidy provided to various States of the country during each of the last three years under the Rural Godown Scheme:
- (b) the number of rural godowns constructed under various States during the last three years and the current year;
- (c) the number of farmers benefited by these godowns;
- (d) the names of those States where the construction work has not been completed alongwith the number of such works and the reasons therefor; and
- (e) the details of the proposals sent by the State Government of Chhattisgarh, Madhya Pradesh and Jharkhand to the Union Government for construction of these godowns lying pending?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a): The State-wise details of the subsidy provided for construction of Rural Godowns under the Rural Godown Scheme during last three years are given in Annexure-I.
- (b): The State-wise details of construction of Rural Godowns under Rural Godown Scheme during last three years and the current year are given in Annexure-II.
- (c): Out of 25682 godowns sanctioned under the Scheme, more than 80% of godowns are constructed by farmers.
- (d): Sanctioning of projects for rural godown as per demand is a continuous process. A time limit of 15 months is prescribed as per the operational guidelines of the Scheme for completion of the project from the date of disbursement of the first instalment of loan, which may be further extended by 6 months.
- (e): The proposals under the Scheme are submitted to the Banks. The scheme is credit linked and back ended for the projects funds are released through NABARD/NCDC.